

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).492-493/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

(IA No. 156129/2023 - EXEMPTION FROM FILING O.T.
IA No. 63095/2023 - EXEMPTION FROM FILING O.T.)

Date : 03-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :Mr. Manu Shukla, Adv.
Mr. Raghvendra Shukla, Adv.
Mr. Avinash Chandra Srivastva, Adv.
Mr. M Pravin, Adv.
Mr. T. Priyanka, Adv.
Mr. Ramjee Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. A letter has been circulated on behalf of the appellant seeking adjournment.
2. Prayer is granted.
3. Re-list appeals after four weeks.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)